

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 3

TP 253 of 2019 [CP(IB) 389 of 2018]
IA 59 of 2020
IA 59 of 2020IA 91 of 2020

Order under Section U/s 7 of IBC Code,2016

IN THE MATTER OF:

Dena Bank

.....Applicant

V/s

Shree Maheshwar Hydel Power Corporation Ltd

.....Respondent

Order delivered on ..15/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Umesh Ved, PCS.
For the Respondent :

Ms. Surbhi Gupta, Advocate is present for applicant in IA

ORDER

None of the documents are uploaded.

The parties are directed to upload all their respective documents and pleadings on e-portal within one week.

List the matter on 17.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-
(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Sudha